- (ii) As per the information reported to and tracked by Indian Computer Emergency Response Team (CERT-In), a total no. of 44679 and 49455 cyber security incidents including phishing, scanning, malicious code, website intrusion, Denial of Service etc., were reported during the year 2014 and 2015 respectively. In addition, 85659 and 61628 spam (unsolicited email) incidents were reported to CERT-In.
- (iii) As per the data made available by Reserve Bank of India (RBI), 13083 and 11997 cases related to ATM/ Credit/ Debit Cards and Net Banking frauds were reported by the banks during 2014-15 and 2015-16 (upto December, 2015) respectively.
- (iv) Central Bureau of Investigation (CBI) has registered 45 cases during the last two years. This includes 20 and 25 cases in the year 2014 and 2015 respectively.

Over a period, the nature and pattern of incidents have become more sophisticated and complex.

- (c) NCRB has been maintaining data on persons convicted under Cyber Crime since 2014. As per the data made available by NCRB, a total of 95 persons have been convicted for Cyber Crimes during 2014.
- (d) The Information Technology Act, 2000 together with Indian Penal Code (IPC) has adequate provisions to deal with prevailing Cyber Crimes in the country. The Act provides for punishment in the form of imprisonment ranging from two years to life imprisonment and fine / penalty depending on the type of Cyber Crime.

Routes with crowded trains

716. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:

- (a) the names of railway routes in the country on which trains are heavily crowded;
- (b) whether there is any proposal to attach extra coaches in crowded trains and to run dummy trains; and
- (c) if so, the number of extra coaches to be attached to these trains and the number of passengers likely to be adjusted in these crowded trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) On Indian Railways, the demand pattern is not uniform throughout the year and it varies during the peak and lean seasons. The demand for travel surges especially during the peak season like during summer holidays, festivals etc.

(b) and (c) Extra coaches are attached and special trains are run to clear the extra rush of passengers based on operational feasibility, commercial justification and availability of resources. It is a continuous process.

Further, the Antyodaya Express, a long-distance, fully unreserved, superfast train service, and augmentation by two to four Deen Dayalu coaches (General Class coaches) in some long distance trains have been announced in the Railway Budget 2016-17.

Procurement of onions

- 717. DR. K. P. RAMALINGAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether it is a fact that Government has decided to procure about 15,000 tonnes of onions in April this year;
- (b) whether it is also a fact that Government has so far procured 50,000 tonnes of onions from farmers and has also approved import of 20,000 tonnes; and
- (c) whether it is also a fact that Government plans to distribute the procured onions across the country, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) to (c) Government has decided to procure 15000 MT of Onion domestically through NAFED and SFAC under the Price Stabilization Fund Scheme to build a buffer stock. The procurement of Rabi Onion has already commenced and the procured onions will be released during the lean season depending on the requirements submitted by States/UTs.

Online operations at FCI godowns

- 718. SHRI T. RATHINAVEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether it is a fact that the Food Corporation of India (FCI) has launched online operations at its 30 godowns to bring transparency, real time tracking of movement of foodgrains and to minimise storage losses, if so, the details thereof; and